

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CP No.060/00202/2015  
IN OA No.060/01052/2014**

**Date of decision: 09.02.2016**

**CORAM:** HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

Anil Kumar Shukla son of Sh. K.K. Shukla, age 56 years, working as Chemical and Metallurgical Superintendent (CMS) at Diesel Shed, Northern Railway, Ludhiana, Punjab.

**...PETITIONER**

**BY ADVOCATE:** Sh. K.B. Sharma, proxy for Sh. D.R. Sharma.

VERSUS

Sh. Ajay Kumar Puthia, General Manager, Northern Railway,  
Headquarters Office, Baroda House, New Delhi.

**...RESPONDENT**

**BY ADVOCATE:** Sh. Lakhinder Bir Singh.

## **ORDER (ORAL)**

**HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-**

Counsel for the respondent has stated that respondent has challenged the order of the Tribunal by filing CWP No.507/2016 in Hon'ble High Court and therein interim stay has been granted. Copy of the interim stay order dated 12.01.2016 given in the Court today by counsel for the respondent is taken on record.

2. In view of the aforesaid, the instant Contempt Petition is disposed of and notice issued to the respondent stands discharged at this stage, with liberty to the petitioner to file fresh Contempt Petition if need be.

**(JUSTICE L.N. MITTAL)**  
**MEMBER (J)**

**(RAJWANT SANDHU)**  
**MEMBER (A)**

**Dated: 09.02.2016.**

‘*rishi*’